NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 262/16	TP 112/17	Hearing	433(e) / 433(f)	M. Ramesh Vs V.M. Contractors Pvt. Ltd., Co., & 4 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

Phone Number

REPRESENTATION TO WHOM

Proxy counsel for petitioner is present. Shri Sanjay H. Sethiya, Advocate, has filed a memo undertaking to file vakalat to R-1,2 and 4. Smt. Prema Hatti, counsel appeared for R-6. She undertakes to file appearance for R-6, (ROC, Karnataka at Bangalore). Petitioner is directed to serve a copy on the counsel for respondents. Petitioner is also directed to file two more sets of copies. Further, he is also directed to comply the provisions of I&B Code applicable to the facts of this case.

For filing vakalat and objections by respondents. Proxy counsel for petitioner is informed that notice is to be collected from the Registry and served on R-3.

List it on 11.07.2017.

MEMBER (J)

MEMBER (T)